NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **30.04.2025** (WEDNESDAY)
CHENNAI BENCH **(HYBRID MODE) 10:30 AM**

Click here to join VC

In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Judgment

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|---|-------------------------------|---|
| 1. | Comp App (AT) (CH) (Ins) No. 121/2025 | Indian Bank, SAMB Chennai Vs T Prabhakar | Mr. Pranava Charan | |
| 2. | Comp App (AT) (CH) (Ins) No. 165/2025 For Stay IA No. 450/2025 | G.V. Marry Vs Union Bank of India & 2 Ors. | Mr. ML Joseph | |
| 3. | Comp App (AT) (CH) (Ins) No. 143/2024 For Stay IA No. 385/2024 For Urgent listing IA No. 306/2025 | Rajesh Bhatia Vs Canara Bank Asset Recovery Managment Branch & Anr. WITH | Mr. PS Suman | Mr. MS Viswanathan R1 Ms. R Krithajnya - R2 |
| 4. | Comp App (AT) (CH) (Ins) No. 150/2024 For Stay IA No. 399/2024 For Urgent listing IA No. 307/2025 | Ashwani Kumar Bhatia Vs Canara Bank Asset Recovery Managment Branch & Anr | Mr. PS Suman | Mr. MS Viswanathan R1 Ms. R Krithajnya - R2 |
| 5. | Comp App (AT) (CH) (Ins) No. 190/2025 For Condone Delay IA No. 532/2025 For Additional Docs. IA No. 533/2025 | Sri Vethaa Dairy Pvt. Ltd. Vs Jayashree S Iyer Liquidator of GHO Agro Pvt. Ltd. & Anr. | Mr. K Pawan Jhabakh | |

For Withdrawal

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|---|--|--|
| 6. | Comp App (AT) (CH) (Ins) No. 17/2024 For Exemption IA No. 63/2024 | GVPR Engineers Ltd. Vs Dantu Indu Sekhar, Erstwhile RP for YKM Entertainment & Hotels Pvt. Ltd. & 3 Ors. WITH | Mr. Roshan Atiq Mr. Jerin Asher Sojan | Ms. Mumaneni Vazra Laxmi- R1 Mr. Pranava Charan R2 Mr.Y Suryanarayana R3 |
| 7. | Comp App (AT) (CH) (Ins) No. 18/2024 For Exemption IA No. 64/2024 For Stay IA No. 65/2024 | GVPR Engineers Limited Vs Dantu Indu Sekhar, ErstwhileRP for YKM Entertainment & Hotels Pvt. Ltd. & 3 Ors | Mr. Roshan Atiq Mr. Jerin Asher Sojan | Ms. Mumaneni Vazra Laxmi- R1 Mr. Pranava Charan R2 Mr.Y Suryanarayana R3 |

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|---|-------------------------------|---|
| 8. | Comp App (AT) (CH) (Ins) No. 220/2025 For Condone Delay IA No. 619/2025 | Anil Kumar Ojha Promoter and Managing Director (Suspended) of SLO Industries Ltd. Vs CS C Ramasubramaniam | Mr. Rahul M Shankhar | |
| 9. | Comp App (AT) (CH) (Ins) No. 225/2025 For Stay IA No. 637/2025 | Ashwani Kumar Bhatia Suspended Director of ARS Energy Pvt. Ltd. Vs Canara Bank & Anr. | Mr. PS Suman | Mr. Varun Srinivasan For Caveator |
| 10. | Comp App (AT) (CH) (Ins) No. 226/2025 For Stay IA No. 638/2025 | Sri Vemuri Chenchaiah Suspended Director of SLS Power Corporation Ltd. Vs Indian Renewable Energy Development Agency Ltd. & Anr. | Mr. N Kumaraswamy | Mr. Nakul Sachdeva |
| 11. | Comp App (AT) (CH) (Ins) No. 228/2025 For Exemption IA No. 649/2025 For Urgent listing IA No. 650/2025 For Stay IA No. 651/2025 | Vasavi Power Services Pvt. Ltd. Vs Canara Bank Ltd | Ms. Deepika Murali | |
| 12. | Comp App (AT) (CH) (Ins) No. 229/2025 For Additional Docs IA No. 652/2025 For Condone Delay IA No. 653/2025 For Urgent listing IA No. 654/2025 To dispense with IA No. 655/2025 | Atchut Institute of Excellence Vs LEO Meridian Infrastructure Projects & Hotels Ltd. | Ms. Ambili Menon | Cyril Amarachand Mangaldas For Caveator |
| 13. | Comp App (AT) (CH) (Ins) No. 73/2025 To dispense with IA No. 230/2025 For condone Delay IA No. 231/2025 | Government of Tamil Nadu, Commercial Taxes and Registration Department Vs CA Mahalingam Suresh Kumar, Official Liquidator of Jaimurugan Textiles Ltd. | Mr. B Vijay | |
| 14. | Comp App (AT) (CH) No. 60/2025 For Stay IA No. 639/2025 | Sowmya Amuluru & Anr. Vs Narasimha Vara Prasad Anala & 11 Ors. | Mr. M Maharshi Viswaraj | |
| 15. | Comp App (AT) (CH) No. 61/2025 For Stay IA No. 640/2025 | Lakshmi Narayana Prasad Nunna & Anr. Vs Narasimha Vara Prasad Anala & 10 Ors. | Mr. M Maharshi Viswaraj | |

| 16. | Comp App (AT) (CH) No. 62/2025 Interim Relief IA No. 641/2025 For Stay IA No. 642/2025 Leave to file IA No. 643/2025 | A Venkat Reddy (Deceased) & 5 Ors. Vs Narasimha Vara Prasad Anala & 71 Ors. | Mr. Pollisetti Srikanth Rao | |
|-----|---|---|------------------------------------|--|
| 17. | Comp App (AT) (CH) No. 63/2025 For Exemption IA No. 644/2025 Interim Relief IA No. 645/2025 For Stay IA No. 646/2025 | B. Adinarayana Rao Vs Narasimha Vara Prasad Anala & 71 Ors. | Mr. Polkampally Pavan Kumar Rao | |
| 18. | Comp App (AT) (CH) No. 64/2025 To dispense with IA No. 661/2025 For Stay IA No. 662/2025 | Kanniah Anandh & 2 Ors. Vs Union Of India Through SFIO | Mr. Dhanaram Ramachandran | |
| 19. | Comp App (AT) (CH) (Ins) No. 222/2025 For Exemption IA No. 622 & 623/2025 For Stay IA No. 624/2025 For Additional Docs IA No. 625/2025 | Kotak Mahindra Bank Ltd. Vs Ravindra Beleyur Liquidator of Reliable Cashew Company Pvt. Ltd. & 6 Ors. | Mr. Akshay Goel | |

Defective Cases

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|------------------------|--------------------------|-------------------------------|----------------------------|
| 20. | Comp App (AT) (CH) No. | C K Sreenathan & 13 | | _ |
| | 54/2025 | Ors. | | |
| | | Vs | | |
| | (With defects) | BgSE Properties & | | |
| | | Securities Ltd. & 5 Ors. | | |
| 21. | Comp App (AT) (CH) No. | Shrikant Gopilal Rathi | Mr. CV Shailandhran | |
| | 59/2025 | & 2 Ors. | | |
| | For Exemption | Vs | | |
| | IA No. 636/2025 | Mukund | | |
| | | Ghanshyamdasji | | |
| | (With defects) | Maheshwari (DAGA) & | | |
| | | 4 Ors. | | |
| 22. | Comp App (AT) (CH) | A B Jagadeesan | Mr.S Sathiyanarayanan | |
| | (Ins) No. 214/2025 | Vs | | |
| | For Stay | A Arumugam | | |
| | IA No. 589/2025 | RP of Hamsini | | |
| | | Foundations Pvt Ltd & | | |
| | (With defects) | 2 Ors. | | |
| 23. | Comp App (AT) (CH) | K Computers | Mr. Y Suryanarayana | |
| | (Ins) No. 227/2025 | Vs | | |
| | For Stay | Pesaladinne | | |
| | IA No. 647/2025 | Madhusudhan Reddy, | | |
| | For Additional Docs | IRP & Anr. | | |
| | IA No. 648/2025 | | | |
| | (With defects) | | | |

| 25. | Comp App (AT) (CH) No. 19/2025 For Delay in refiling IA No. 257/2025 To implead IA No. 258/2025 (With defects) Comp App (AT) (CH) No. 25/2025 For Stay IA No. 415/2025 (With defects) Comp App (AT) (CH) (Ins) No. 60/2025 | Late H. Anantha Krishna Rao & 6 Ors. Vs Dust Control and Ventiliation Pvt Ltd & 4 Ors. Noah Exim And Realtors Ltd. & Anr. Vs Jeny Susan Joseph Assistant Commissioner | Mr. Perikal K Arjun Mr. Vijay V Paul Mr. B Vijay | |
|-----|--|---|--|--|
| | Delay in refiling IA No. 210/2025 To dispense with IA No. 211/2025 (With defects) | Vs Ramela Rangasamy & Anr. | | |
| 27. | Comp App (AT) (CH) (Ins) No. 98/2025 (With defects) | Government. of Tamil Nadu Commercial Taxes & Registration Department. Represented by Deputy Commissioner (ST)-IV Vs S Rajendran, RP of Empee Distilleries Ltd. & Anr. | Mr. B Vijay | |
| 28. | Comp App (AT) (CH) (Ins) No. 136/2025 For Condone Delay IA No. 363/2025 (With defects) | RR Techno Mechanicals Pvt. Ltd. & Anr. Vs MOC Dies and Moulds Pvt. Ltd. | Mr. R Padmanabhan, PCS | |
| 29. | Comp App (AT) (CH) (Ins) No. 145/2025 To dispense with IA No. 391/2025 (With defects) | Precious Energy Holdings Vs State Bank of India & 18 Ors. | Mr. Vishnu Mohan | |
| 30. | Comp App (AT) (CH) (Ins) No. 161/2025 (With defects) | Mata Energy Ltd. Consortium of Varma Steels Pvt. Ltd & AVP Varma Vs CA B Nagabhushan RP of Mata Energy Ltd. & 2 Ors. | Ms. Mummaneni Vazra Laxmi | |
| 31. | Comp App (AT) (CH) (Ins) No. 162/2025 Delay in refiling IA No. 445/2025 For Condone Delay IA No. 446/2025 For Exemption IA No. 447/2025 (With defects) | Goms E Vs Govindarajula Venkata Narasimha Rao Liquidator of Call Express Constructions (India) Pvt. Ltd.& 5 Ors. | Mr. Praveen D | |

For Orders

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|--|-------------------------------|---|
| 32. | Comp App (AT) (CH) (Ins) No. 218/2024 For Stay IA No. 583/2024 | Karthik Rukmini Energy Limited Vs Deepak Maini, Liquidator, Ind Bharat Thermal Power Ltd. | Mr. T Ravichandran | Mr. Shashank Agarwal |
| 33. | TA (AT) No. 279/2021 (Comp App (AT) No. 70/2020) | GATI Ltd Vs Neera and Children Trust & 2 Ors. | Ms. Varsha Banerjee | Mr. Y Suryanarayana |
| 34. | IA No. 91/2021 (For Condone Delay) in Comp. App (AT) (CH) (Ins) No. 40/2021 For Stay IA No. 92/2021 | Mathew CK & 27 Ors Vs Shri Kumar Rajan, RP Hindustan Newsprint Ltd. & 3 Ors. | Mr. Pranav Charan | Mr. PV Vinod- R1 & R2 Mr. Shivshankar R Panicker- R3 R4 |
| 35. | CA (AT) (CH) (Ins) No. 12/2024 For Exemption IA No. 49/2024 For Stay IA No. 48/2024 For Interim relief IA No. 224/2024 | IDBI Bank Ltd VS Span Engineers & 2 Ors | Ms. Niranjana Pandian | Legalserve & Associates- R1 Mr. TK Bhaskar R3 |
| 36. | Comp App (AT) (CH) (Ins) No. 461/2023 For Stay IA No. 1444/2023 | State Bank of India Stressed Asset Management Branch Vs Dommeti Surya Rama Krishna Saibaba, Liquidator of Kumar Aquatech Agencies Pvt. Ltd. & 2 Ors. | Mr. Pranava Charan | Mr. Anoop Prakash Awasthi- R3 |

For Orders/Clarification

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|---|------------------------|--|
| 37. | IA No. 715/2021 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 345/2021 For Exemption IA No. 713/2021 For Stay IA No. 714/2021 | Dr. P Mahalingam Vs Santhosh Hospitals Pvt. Ltd. through Liquidator, Deepa Venkat Ramani & 2 Ors | Mr. Saurab Kalia | Mr. Chandramouli Prabhakar- R1 |
| 38. | IA No. 355/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 132/2025 For Stay IA No. 354/2025 For Exemption IA No. 356/2025 | Rahul Devarabhotla & 9 Ors. Vs Prasanna Kumar Rath, RP of Value Designbuild Pvt. Ltd. & 2 Ors. | Mr. K Gowtham Kumar | Mr. Bilal Ali – R1 Mr. H Arunachalam- R2 |

For Direction

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|---|---------------------------------|---|
| 39. | IA No. 580/2025 (For Urgent listing) in Comp App (AT) (CH) (Ins) No. 165/2023 For Stay IA No. 539/2023 | The Chief Manager, Canara Bank Vs Kantipudi Venkata Raju, Erstwhile IRP of SVK Shipping Services Pvt Ltd & Anr. | Mr. ML Ganesh | Mr. Sriram Venkatavaradan R1 |
| 40. | Comp App (AT) (CH) (Ins) No. 173/2023 To dispense with IA No. 557/2023 For Stay IA No. 556/2023 To Vacate Stay IA No. 493/2025 | Sunbeam Structurals Pvt. Ltd. Vs Sachin Srinivas Bhattad, RP of G K Industrial Park Pvt. Ltd. & 3 Ors. WITH | Mr. Jayanth Viswanathan, PCS | Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan R4 |
| 41. | Comp App (AT) (CH) (Ins) No. 174/2023 For Stay IA No.558/2023 For Exemption IA No.559/2023 | KG Muralidharan Vs Sachin Shrinivas Bhattad, RP of G K Industrial Park Pvt. Ltd. & 3 Ors. WITH | Mr. Avinash Krishnan Ravi | Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan R4 |
| 42. | Comp App (AT) (CH) (Ins) No. 175/2023 For Stay IA No.567/2023 For Exemption IA No.566/2023 For Additional docs IA No. 565/2023 | Sachin Srinivas Bhattad, Erstwhile RP, G K Industrial Park Pvt. Ltd. Vs Edelweiss Asset Reconstruction Company Ltd & 2 Ors. WITH | Mr. Raj Kumar Jhabakh | Mr. Bhagavath Krishnan- R1 Ms. Elamathi- R2 Mr. Anirudh Krishnan R3 |
| 43. | Comp App (AT) (CH) (Ins) No. 211/2023 For Exemption IA No. 701/2023 | Premier Chennai Properties Limited Vs Sachin Shrinivas Bhattad & Anr. WITH | Mr. Anirudh Krishnan | Mr. P Raj Kumar Jhabakh- R1 |
| 44. | Comp App (AT) (CH) (Ins) No. 263/2023 For Exemption IA No. 824/2023 | Premier Chennai Properties Limited Vs Sachin Srinivas Bhattad, RP & 2 Ors. | Mr. Anirudh Krishnan | Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 |

For Admission (After Notice)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|--|------------------------|--------------------------------|
| 45. | Comp App (AT) (CH) (Ins) No. 399/2023 For Stay IA No. 1228/2023 | Kunaparaju Sudharshan Varma, Suspended Board of Director of Bharat Waterfront Pvt. Ltd. Vs IL & FS Financial Services Ltd. & Anr | Mr. Yogesh Jagia | Mr. T Vijayakumar Reddy- R1 |

| 46. | Comp App (AT) (CH) No. 17/2024 For Stay IA No. 293/2024 | Madras Race Club Rep by its Secretary Vs R.D. Ramasamy & Anr | Ms. Preeti Mohan | Mr. D Sreenivasan R1 Mr. NR Rajagopalan R2 |
|-----|--|---|--------------------|---|
| 47. | Comp App (AT) (CH) (Ins) No. 72/2024 | Employees' Provident Fund Organization, Royapettah Vs CA S Prabhu, Liquidator of Abra Motors Pvt Ltd. WITH | Mr. MS Viswanathan | Ms. M Pavithra |
| 48. | Comp App (AT) (CH) (Ins) No. 181/2024 For Exemption IA No. 493/2024 For Stay IA No. 492/2024 | Employees' Provident Fund Organization, Royapettah Vs CA S Prabhu, Liquidator of Abra Motors Pvt. Ltd | Mr. MS Viswanathan | Ms. M Pavithra |
| 49. | Comp App (AT) (CH) (Ins) No. 145/2024 For Urgent Listing IA No. 390/2024 For Stay IA No. 391/2024 | Employees' Provident Fund Organisation Rep by Asst. Provident Fund Commissioner, Bengaluru Vs SDU Travels Pvt. Ltd. Rep by RP, Ahsan Ahmed WITH | Mr. R Vishnu | Mr. Ahsan Ahmed, RP |
| 50. | Comp App (AT) (CH) (Ins) No. 146/2024 For Urgent Listing IA No. 392/2024 For Stay IA No. 393/2024 | Employees' Provident Fund Organisation Rep by Asst. Provident Fund Commissioner, Bengaluru Vs SDU Travels Pvt. Ltd. Rep by RP, Ahsan Ahmed | Mr. R Vishnu | Mr. Ahsan Ahmed, RP |
| 51. | Comp App AT) (CH) (Ins) No. 161/2024 For Stay IA No. 429/2024 For Exemption IA No 430/2024 | MEIL-GAYATRI-ZVS-ITT (Consortium) Vs Guru Raghavendra Infrastructures & 2 Ors. WITH | Mr. Arjun Suresh | Mr. Pogulakonda Pratap R1 Mr. VK Sajith- R2 |
| 52. | Comp App AT) (CH) (Ins) No. 162/2024 For Exemption IA No. 431/2024 For Stay IA No. 432/2024 | MEIL-GAYATRI-ZVS- ITT (Consortium) Vs Sri Krishna Engineering Company & 2 Ors. | Mr. Arjun Suresh | Mr. VVSN Raju- R1 Mr. VK Sajith-R2 |
| 53. | Comp App (AT) (CH) (Ins) No. 330/2024 For Stay IA No. 897/2024 | State Bank of India, SAM Branch, Hyderabad Vs CS Dr. Ahalada Rao Vummenthala, Liquidator of Kadevi Industries Ltd. & Anr. WITH | Mr. Pranava Charan | Mr. Bendi Raviteja R1 Mr. VV Sivakumar R2 |

| 54. | Comp App (AT) (CH) (Ins) No. 390/2024 | CS Dr. Ahalada Rao Vummenthala, Liquidator in Kadevi Industries Ltd. Vs State Bank of India, SAM Branch, Hyderabad & Anr | Mr. Bendi Raviteja | Mr. Pranava Charan R1 Mr. VV Sivakumar R2 |
|-----|--|---|--|--|
| 55. | Comp App (AT) (CH) (Ins) No. 332/2024 | Anil Kumar Ojha, Promoter and Managing Director (Suspended), SLO Industries Ltd. Vs Revathi S Raghunathan, Liquidator of SLO Industries Ltd. | Mr. Anil Kumar Ojha Party-in-person | Mr. K Pawan Jhabakh |
| 56. | Comp App (AT) (CH) (Ins) No. 477/2024 For Stay IA No. 1315/2024 | Bank of India Vs Immaneni Eswara Rao Liquidator of Nithin Proteins Pvt. Ltd. WITH | Mr.S Sathiyanarayanan | |
| 57. | Comp App (AT) (CH) (Ins) No. 32/2025 For Stay IA No. 120/2025 | Bank of India Vs Immaneni Eswara Rao, Liquidator of Nithin Grains and Mills Pvt. Ltd. WITH | Mr.S Sathiyanarayanan | |
| 58. | Comp App (AT) (CH) (Ins) No. 33/2025 For Stay IA No. 122/2025 | Bank of India Vs Immaneni Eswara Rao, Liquidator of Nithin Nutritions Pvt. Ltd. | Mr.S Sathiyanarayanan | |

For Hearing

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|---|--|----------------------------|
| 59. | TA (AT) No. 29/2021 (Comp App (AT) (Ins) 741/2020 For Stay IA No. 1985/2020 For Exemption IA No. 1986/2020) | Maharashtra Seamless Ltd. Vs S Hariprasad & 3 Ors | Mr. Ajay Bhargava Ms. Wamika Trehan | |
| 60. | TA (AT) No. 184/2021 (Comp App (AT) (Ins) No. 210/2020 For Stay IA No. 550/2020) | Rakesh P Sheth Vs Indus Cityscapes and Constructions Pvt. Ltd. | Mr. Udian Sharma | Mr. B Arvind Srevatsa |
| 61. | Comp App (AT) (CH) (Ins) No. 12/2022 | Alturas Trading Corp Vs VRMX Concrete India Pvt Ltd | Mr. R Saravana Kumar | Mr. S Thirumavalavan |
| 62. | Comp App (AT) (CH) (Ins) No. 106/2022 | G. Sreevidhya Vs Karismaa Foundations Pvt. Ltd | Mr. R Parthasarathy | Mr. Udian Sharma |

| 63. | Comp App (AT) (CH) No. 116/2022 For Stay IA No. 1070/2022 | Ayesha Hadi Ali & 8 Ors. Vs Rizwana Anjum & 2 Ors. WITH | Mr. Kiran Kumar Kondaparthy Mr. Vinay Babu Gade, PCS | Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2 |
|-----|--|--|---|---|
| 64. | Comp App (AT) (CH) No. 117/2022 For Stay IA No. 1071/2022 | Habeeb Umer Hadi Ali & 8 Ors. Vs Mohammed Abdul Raheem Abdul Azeem & 2 Ors. WITH | Mr. Kiran Kumar Kondaparthy Mr. Vinay Babu Gade, PCS | Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2 |
| 65. | Comp App (AT) (CH) No. 118/2022 For Stay IA No. 1072/2022 | Huda Baghdadi & 8 Ors Vs Fakruddin Mohammed & 7 Ors. WITH | Mr. Kiran Kumar Kondaparthy Mr. Vinay Babu Gade, PCS | Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R7 |
| 66. | Comp App (AT) (CH) No. 119/2022 For Stay IA No. 1073/2022 | Abdul Rahman Hadi Ali & 8 Ors. Vs Mohammed Iftekaruddin & 2 Ors. WITH | Mr. Kiran Kumar Kondaparthy Mr. Vinay Babu Gade, PCS | Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2 |
| 67. | Comp App (AT) (CH) No. 120/2022 For Stay IA No. 1074/2022 | Habeeb Umer Hadi Ali & 8 Ors. Vs Mohd Ziauddin Nayyar & 2 Ors. WITH | Mr. Kiran Kumar Kondaparthy Mr. Vinay Babu Gade, PCS | Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2 |
| 68. | Comp App (AT) (CH) No. 121/2022 For Stay IA No. 1075/2022 | Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Waheeduddin Azmi & 2 Ors. WITH | Mr. Kiran Kumar Kondaparthy Mr. Vinay Babu Gade, PCS | Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2 |
| 69. | Comp App (AT) (CH) No. 122/2022 For Stay IA No. 1076/2022 | Ayesha Hadi Ali & 8 Ors Vs Mohammed Abdul Azeem & 2 Ors. WITH | Mr. Kiran Kumar Kondaparthy Mr. Vinay Babu Gade, PCS | Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2 |
| 70. | Comp App (AT) (CH) No. 123/2022 For Stay IA No.1077/2022 | Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Mohammed Abdul Kareem & 2 Ors. | Mr. Kiran Kumar Kondaparthy Mr. Vinay Babu Gade, PCS | Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2 |
| 71. | Comp App (AT) (CH) No. 89/2023 For Stay IA No. 1125/2023 | Abdul Rahman Hadi Ali & 4 Ors. Vs Mohammed Imtiyazuddin & 22 Ors | Mr. Kiran Kumar Kondaparthy Mr. Vinay Babu Gade, PC | Mr. TK Bhaskar-R1 Mr. Y Suryanarayana R2 Mr. V Venkata Rami Reddy- R5, R19-R23 Mr. Ch. Veeraneyulu, PCS R9 Mr. Naresh Kumar Sangam- R14-R18 |
| 72. | Comp App (AT) (CH) (Ins) No. 302/2022 For Stay IA No.635/2022 For Direction IA No. 908/2024 | Employees' Provident Fund Organisation Vs Ramakrishnan Sadasivan, RP of BVV Paper Industries Ltd & 4 Ors. | Mr. PK Panneer Selvam | Mr. T Ravichandran R1 Mr. Sriram Venkatavaradan R2 |

| 73. | Comp App (AT) (CH) (Ins) No. 310/2022 For Stay IA No. 650/2022 | Maharashtra Seamless Ltd Vs V. Venkatachalam, RP of United Seamless Tubulaar Pvt. Ltd. & 9 Ors | Mr. Thriyambak J Kannan | Mr.Y Suryanarayana R1 Mr. Vinod Kumar R3, R7 Mr. VV Sivakumar R5, R6 Mr. Vinod Kumar R7 |
|-----|---|---|------------------------------------|---|
| 74. | Comp App (AT) (CH) (Ins) No. 373/2022 For Stay IA No. 876/2022 | Geotrix Building Envelope Pvt. Ltd. Vs C Sanjeevi, RP of Land Mark Housing Projects, Chennai Pvt. Ltd. & Anr. WITH | Mr. Praveen Ravichandran | Ms. Jayanthi K Shah |
| 75. | Comp App (AT) (CH) (Ins) No.272/2022 For Stay IA No. 583/2022 | Jai Jinendra Enterprises & 7 Ors. Vs Sanjeevi C, RP, Landmark Housing Projects Chennai Pvt. Ltd. & Anr. WITH | Mr. Pawan Jhabakh | Ms Jayanthi K Shah R1 |
| 76. | Comp App (AT) (CH) (Ins) No. 295/2022 To Adv. Hg. IA No. 207/2024 | Jai Jinendra Enterprises & 7 Ors. Vs Sanjeevi C, RP, Landmark Housing Projects Chennai Pvt. Ltd. & Anr | Mr. Pawan Jhabakh | Ms Jayanthi K Shah R1 Mr. S Ramesh- R2 |
| 77. | Comp App (AT) (CH) (Ins) No. 363/2022 | Renuka Devi Ranagswamy, RP of Regen Infrastructure and Service Pvt Ltd. Vs Regen O&M Services Ltd. & 3 Ors | Mr. TK Bhaskar Mr. Mayan H Jain | Ms. J Parimalam-R2, R3 |
| 78. | Comp App (AT) (CH) (Ins) No. 26/2023 | Avant Garde Clean Room & Engg. Solutions Pvt. Ltd. Vs HLL Biotech Ltd | Mr. J Lenin | Ms. V Kamala Kumar |
| 79. | Comp App (AT) (CH) (Ins) No. 86/2023 | Regen Powertech Pvt. Ltd. Rep by Erstwhile RP Ebenezar Inbaraj Ltd. Vs Regen Infrastructure and Service Pvt. Ltd. & 7 Ors. | Mr. Surya Teja SS Nalla | Mr. TK Bhaskar- R1 Ms. J Parimalam-R2, R3 |
| 80. | Comp App (AT) (CH) (Ins) No. 217/2023 For Exemption IA No.715 & 716/2023 | Nitya Electrocontrols Pvt. Ltd. Vs VA Tech WABAG Limited | Mr. Pallav Palit | Mr. Ramaswamy Meyyappan |

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on e-mail ID: vcnclatchennai5@gmail.com

By the order of Hon'ble Member (Judicial)

Chennai Bench

Copy to:

1. Notice Board

2. Website: www.nclat.nic.in